

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 14th March, 2024

S.O. - 165 In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Jammu in view of the General Elections to the Lok Sabha-2024.

Flying Squad Teams:

No. & Name of AC	Name of officer	Designation
72-Bishnah	Mr. Himat Kumar Raina,	BDO ,Arnia
73-Suchetgarh	Mr. Raman Kumar Chalotra,	Tehsildar, Relief (M) Jammu
	Mr. Shailendar Kumar,	BDO ,Suchetgarh
74-R.s. Pura- Jammu South	Mr. Susheel Kumar,	Tehsildar ,JDA
	Mr. Romesh Kumar,	Tehsildar (M), Relief Jammu
75-Bahu	Mr. Shehzad Latief,	Tehsildar (M), Relief Jammu
76- Jammu East	Ms. Athira	Tehsildar ,Nazool Jammu
	Mr. Pardeep Singh,	Tehsildar (M) ,Relief Jammu
77- Nagrota	Mr. Sumit Kohli,	Tehsildar, Nagrota
	Ms. Monika Sharma,	Tehsildar ,Bhalwal
	Ms. Mahrukh Fatima,	Tehsildar ,Dansal
78- Jammu West	Mr. Narinder Kumar,	Tehsildar ,Relief (M) Jammu
	Ms. Megha Gupta,	Tehsildar, JDA
79-Jammu North	Mr. Sachin Abrol,	BDO .Mathwar
	Mr. Tasleem Javaid,	BDO Chowki Choura
80-Marh	Mr. Tahir Hafiz,	BDO Maira Mandrian
82- Chhamb	Mr. Ajay Kumar	BDO Samwan

Statistical Surveillance Teams:

No. & Name of AC	Name of the officer	Place of posting
79-Jammu North	Atiq Ah. Wani,	NT Relief (M) Jammu

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/14/2021-10

Dated :- 14th -03- 2024

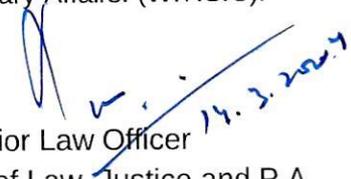
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17.3.2024

LAW-Powr/14/2021-10-Department of Law, Justice and Parliamentary Affairs

Copy to the:- ..

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1. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. District Election Officer (DC), Jammu. This is with reference to letter No. ENT/J/2023-24/11084-85 Dated: - 07-03-2024 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section


Senior Law Officer

Department of Law, Justice and P.A



